

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

111.I.A. 4910/2023
IN
C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.04.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.

V/s.

Siti Networks Limited.

Appearance

For Applicant : Mr. Navroz Seervai, Sr. Adv. a/w. Adv. Raghav
Gupta, Adv. Treesa Ann Benny i/b. Wadia Gandy & Co.

For RP : Mr. Davius Khambatta, Sr. Adv. a/w. Adv. Pooja
Mahajan, Adv. Arveena Sharma, Adv. Saurabh
Bachhawat, Adv. Priyanka Pandey, Adv. Shrishti
Agnihotri, Adv. Karan Vir Khosla

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Heard Ld. counsel for the applicant in part. List on **29.04.2024** at **3:30** PM.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)